

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH

ORIGINAL APPLICATION NO.170/01645-1646/2018

DATED THIS THE 15th DAY OF MARCH, 2019

HON'BLE SHRI DR. K.B. SURESH, MEMBER (J)

HON'BLE SHRI CV.SANKAR MEMBER (A)

1.Rukmanna,  
S/o Shankarappa,  
Aged 58 years  
Working as Post man,  
Yadagiri Station PO 585202,  
Residing at:  
H.No.5-5-153, Shivanagar,  
Near Mahaboop Shahani Darga,  
Yadagiri Station,

2.Siddanna Pattar,  
S/o Pattar,  
Pattar,  
Working as Post man,  
Ghangapur TPO,  
Residing at:  
Ankalga Village,  
Ghangapur Taluk

....Applicants

(By Shri P.Kamalesan... Advocate)

Vs.

1. Union of India,  
Represented by Director General,  
Department of Post,  
Dak Bhavan, New Delhi

2. Chief Post Master General,  
Karnataka Circle,  
Bangalore 560 001

3.Post Master General,  
N.K. Region,  
Dharwad-580 001.

4.Senior Superintendent of Post Offices,  
Kalaburgi Division,  
Kalaburgi 585 101. ...Respondents.

(By Shri HR.Sreedhara ... Counsel)

ORDER (ORAL)

DR. K.B. SURESH, MEMBER (J):

Both sides submit that the relief sought for by the applicant had been granted to him. Therefore, this OA had become infructuous. OA is disposed off as infructuous. No order as to costs.

(CV.SANKAR)  
MEMBER (A)

(DR. K.B. SURESH)  
MEMBER (J)

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